

Government of Jammu and Kashmir Tourism Department Civil Secretariat

Srinagar/Jammu
Notification,
Jammu, the

SRO 19 S.- In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby appoint the following as Members of Zanaskar Development Authority constituted vide notification SRO- 39 dated 23.01.2012; namely:-

Chief Executive Councilor, LAHDC, Kargil.	Chairman
Administrative Secretary, Planning, Development & Monitoring	Member
Department.	
Administrative Secretary, Finance Department.	Member
Administrative Secretary, Tourism Department.	Member
Director Tourism, Kashmir.	Member
Deputy Commissioner, Kargil.	Member
Chief Executive Officer, Tourism Development Authority, Zanaskar.	Member Secretary
Chief Town Planner, Kashmir.	Member
Additional Secretary, Department of Tourism.	Member
Superintending Engineer PW (R&B) Department, concerned.	Member
Divisional Forest Officer, (DFO) concerned.	Member
Representative of Wild Life Department not below the rank of Regional Wild Life Warden.	Member
	Administrative Secretary, Planning, Development & Monitoring Department. Administrative Secretary, Finance Department. Administrative Secretary, Tourism Department. Director Tourism, Kashmir. Deputy Commissioner, Kargil. Chief Executive Officer, Tourism Development Authority, Zanaskar. Chief Town Planner, Kashmir. Additional Secretary, Department of Tourism. Superintending Engineer PW (R&B) Department, concerned. Divisional Forest Officer, (DFO) concerned. Representative of Wild Life Department not below the rank of

The aforesaid members shall hold office for a period 2 year from the date of issuance of this notification.

By order of the Government of Jammu & Kashmir

(Rigziań Sampheal)IAS Commissioner/Secretary to the Government

Dated 1/- 03-2019

No: TSM/INC-113/2006-PF Copy to the:-

1. All Financial Commissioners.

2. All Principal Secretaries.

- 3. All Commissioner/Secretaries to the Government.
- 4. All Heads of the Departments.
- 5. Divisional Commissioner, Kashmir.
- 6. Managing Director, J&K Tourism Development Corporation.
- 7. Deputy Commissioner, Kargil.
- 8. Director Tourism, Kashmir.
- 9. Director, Archives, Archaeology and Museum J&K.
- 10. Chief Town Planner, Kashmir.
- 11. Chief Executive Officer, Zanaskar Development Authority.
- 12. Divisional Forest Officer (DFO), concerned.
- 13. Superintending Engineer PW (R&B) Department, concerned.
- 14. Representative of Wild life Department not below the rank of Regional Wildlife Warden.
- 15. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
- 16. Private Secretary to Chief Secretary for information of Chief Secretary
- 17. Private Secretary to Advisor (G) for information of the Advisor.
- 18. Chief Executive Councilor, LAHDC, Kargil.
- 19. Pvt. Secretary to Comm/Secretary to the Government Tourism Department for information.
- 20. Stock/SRO file.